

ITEM NO.102

COURT NO.3

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 9/2021

LAL SAHAB SINGH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 141857/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 141855/2019 - EXEMPTION FROM FILING O.T., IA No. 146115/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

Crl.A. No. 11/2021 (II)

(IA No. 123692/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 123693/2019 - EXEMPTION FROM FILING O.T., IA No. 13854/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Crl.A. No. 10/2021 (II)

(IA No. 155671/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT AND IA No. 155673/2019 - EXEMPTION FROM FILING O.T.)

Date : 15-05-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE S.V.N. BHATTI
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Appellant(s)

Mr. Vishwajit Singh, Sr. Adv.
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Ms. Vibha Bhat, Adv.

For Respondent(s)

Mr. Garvesh Kabra, AOR
Mrs. Mansa Singh, Adv.
Mr. Avanish Deshpande, Adv.

Mr. S. D. Singh, Adv.
Ms. Shweta Sinha, Adv.
Ms. Bharti Tyagi, AOR
Mr. Ram Kripal Singh, Adv.
Mr. Siddharth Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

By consent, list these matter after ensuing summer vacation.

(DEEPAK SINGH)
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)
COURT MASTER (NSH)